

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 113 of 2017 (SZ)

IN THE MATTER OF:

M/s. Sri Kamatchiamman Plastics,
Rep. by its Partner M.Masilamani,
No. 197/26 Main Road,
Melasathram,
Co Operative Nagar,
Velayapettai,
Kumbakonam - 612 001.



... Applicant(s)

AND

1. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai – 600 032.
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Thanjavur District,
Thanjavu.
3. The District Collector,
Thanjavur District,
Thanjavur.
4. Thasildar,
Thanjavur District,
Thanjavur.

... Respondent(s)

Counsel appearing for the Applicant:

**M/s. Taurs Associates
S. Kamalesh Kannan and
S. Sai Sathya Jith**

ORDER

PRESENT:

HON'BLE SHRI JUSTICE M.S. NAMBIAR, JUDICIAL MEMBER

Dated 23rd May, 2017

Whether the Judgement is allowed to be published on the Internet – Yes/No
Whether the Judgement is to be published in the All India NGT Reporter – Yes/No

Learned counsel appearing for the applicant seeks permission to withdraw the application with liberty to file proper application before proper Forum in accordance with law. Permission with liberty granted.

The application is disposed as withdrawn with the liberty sought for.
No order as to costs.

Justice M.S. Nambiar
Judicial Member

NGT